

SHRI P. SHIV SHANKER: I introduce** the Bill.

12.10 hrs.

HOTEL-RECEIPTS TAX BILL*.

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): I beg to move for leave to introduce a Bill to impose a special tax on gross receipts of certain hotels.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to impose a special tax on gross receipts of certain hotels."

The motion was adopted.

SHRI R. VENKATARAMAN: I introduce** the Bill.

12.11 hrs.

PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) AMENDMENT BILL*.

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): I beg to move for leave to introduce a Bill to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971."

The motion was adopted.

SHRI P. C. SETHI: I introduce** the Bill.

12.11 hrs.

CRIMINAL LAW (AMENDMENT) BILL*

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, the Code of Criminal Procedure 1973 and, the Indian Evidence Act, 1872.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, the Code of Criminal Procedure, 1973 and the Indian Evidence Act, 1872."

The motion was adopted.

SHRI ZAIL SINGH: I introduce the Bill.

**Introduced with the recommendation of the President.

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